

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dated : 17<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Dakshin Haryana Bijli Vitran  
Ltd. & Ors.**

**... Appellant(s)**

**Versus**

**GMR-Kamalanga Energy  
Ltd. & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur,  
Mr. Vishrov Mukherjee &  
Ms. Ritika Arora for R-1  
Mr. Varun Pathak for R-5  
Mr. K.S. Dhingra for R-5/CERC

**ORDER**

Post the matter for hearing on **2<sup>nd</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**